

Government of India
Ministry of Commerce & Industry
(Department of Commerce)
Directorate General of Foreign Trade
(Policy IV Section)

Policy Circular No. 23 (RE-2003)/2002-07(Corrigendum)
dated the 29th December,2003

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To

All Licensing Authorities

Subject: Certification of nexus under EPCG Scheme

Attention is invited to Policy Circular No.20(RE-2003)/2002-07 dated 14th November,2003 whereby the guidelines/procedure with regard to certification of nexus under EPCG Scheme were circulated. In Para 3(iv) of the said Circular, the date and year of D.O. letter was erroneously indicated as 17.7.2003. The same is rectified to read as 17.7.2002.

2. This issues with the approval of Addl.DGFT (Policy).

(H.C.Azad)
Dy. Directorate General of Foreign Trade